

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/25929/2026 ARBP/34/2026	SHREE PASHUPATINATH TRANSPORT,CHHATTISGARH VS VEDANTA LIMITED,LANJIGARH,KALAHANDI	SAILAZA NANDAN DAS VS	// ( //
2	D-ARBP/23173/2026 ARBP/35/2026	INDIAN INSTITUTE OF TECHNOLOGY , BHUBANESWAR VS S.R CORPORATE CONSULTANT PVT.LTD., CHHATTISGARH	SANGRAM KESHARI MISHRA VS	// ( //
3	D-BLAPL/17678/2026 BLAPL/6177/2026	RAJU SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000122/2026
4	D-BLAPL/17683/2026 BLAPL/6178/2026	FAYYAZ AHMAD ANSARI @ FAYYAZ VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000010/2026
5	D-BLAPL/17689/2026 BLAPL/6179/2026	RAVI KUMAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHANUPALI /24 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000011/2026
6	D-BLAPL/13850/2026 BLAPL/6180/2026	DILIP GURU VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000094/2023
7	D-BLAPL/17746/2026 BLAPL/6181/2026	ANITA SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
8	D-BLAPL/16440/2026 BLAPL/6182/2026	HADIA @ SUKANTA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /312 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000023/2020
9	D-BLAPL/15508/2026 BLAPL/6183/2026	KALIA PUHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000062/2025
10	D-BLAPL/17674/2026 BLAPL/6184/2026	ASHUTOSH RANA @ ASHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000122/2026
11	D-BLAPL/17675/2026 BLAPL/6185/2026	KHETRA BEHERA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /58 /2026 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000048/2026

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12	D-BLAPL/16000/2026 BLAPL/6186/2026	JAGDISH KUMAR VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	SAMBALPUR CYBER /6 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000517/2026
13	D-BLAPL/17744/2026 BLAPL/6187/2026	PRABHAT @ PRAVAT KUMAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000094/2015
14	D-BLAPL/16088/2026 BLAPL/6188/2026	BIMAL ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAIBANIA /74 /2026 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000160/2026
15	D-BLAPL/16571/2026 BLAPL/6189/2026	SHAKTI @ SUJIT NARAYAN NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /19 /2026 1ST A.D.J., PURI(Puri) TR/0000011/2026
16	D-BLAPL/17848/2026 BLAPL/6190/2026	RAJANIKANTA SAMANTARAY @ PINTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /112 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000261/2025
17	D-BLAPL/17784/2026 BLAPL/6191/2026	PRABHAT BHOI @ TITU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
18	D-BLAPL/17801/2026 BLAPL/6192/2026	SK. SAHIL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000024/2026
19	D-BLAPL/16779/2026 BLAPL/6193/2026	UJIRA @ UJIR KHAN @ UJA VS STATE OF ODISHA	BHARAT JALLI VS	BASELI SAHI PS /242 /2025 J.M.F.C. (II), PURI(Puri) GR/0000971/2025
20	D-BLAPL/17803/2026 BLAPL/6194/2026	RAKESH SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	GHASIPURA /262 /2026 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000337/2026
21	D-BLAPL/17059/2026 BLAPL/6195/2026	BIBEK BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	SATYABADI /129 /2026 DISTRICT & SESSIONS JUDGE,PURI(Pur) ST/0000336/2026
22	D-BLAPL/17768/2026 BLAPL/6196/2026	BANDHAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BISOI /188 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000012/2026
23	D-BLAPL/17806/2026	JAGAMOHAN SAHOO @ JAGA	BIRAJA PRASAD NANDA	COLLIERY /297 /2026

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	BLAPL/6197/2026	VS STATE OF ODISHA	VS	J.M.F.C,TALCHER(Anugul ) GR/0000717/2026
24	D-BLAPL/17776/2026 BLAPL/6198/2026	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026
25	D-BLAPL/17777/2026 BLAPL/6199/2026	DEEPAK KUMAR VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000056/2026
26	D-BLAPL/17818/2026 BLAPL/6200/2026	KIRAN KUMAR RANA @ KIRAN RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /37 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000099/2024
27	D-BLAPL/17808/2026 BLAPL/6201/2026	RAJA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026
28	D-BLAPL/17970/2026 BLAPL/6202/2026	DEEPAK SHAW @ GOPAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MURUDA /205 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000036/2026
29	D-BLAPL/17978/2026 BLAPL/6203/2026	BISHAL BISWAL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha ) CT/0000426/2025
30	D-BLAPL/17821/2026 BLAPL/6204/2026	ANJAN KUMAR TAKIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /167 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000174/2025
31	D-BLAPL/17983/2026 BLAPL/6205/2026	MILU JANI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /53 /2026 JMFC, KOTAGARH(Kandhamal) CT/0000053/2026
32	D-BLAPL/18014/2026 BLAPL/6206/2026	AJU @ RAMESH SANDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /160 /2026 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA GR/0000154/2026
33	D-BLAPL/18020/2026 BLAPL/6207/2026	CHANDAN KUMAR MAHALA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /3 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2026
34	D-BLAPL/18027/2026 BLAPL/6208/2026	DHANURJAYA @ DHANURJYA MAJHI VS	JAJATI KESHARI KHUNTIA VS	SUNABEDA /170 /2025 A.D.J.,KORAPUT(Koraput)

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35	D-BLAPL/18034/2026 BLAPL/6209/2026	STATE OF ODISHA SUDHIR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000015/2026 / /0 SPECIAL JUDGE,ANGUL(Anugul )
36	D-BLAPL/17823/2026 BLAPL/6210/2026	STATE OF ODISHA RAJKISHORE SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000028/2026 TUMUDIBANDHA /5 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
37	D-BLAPL/17771/2026 BLAPL/6211/2026	STATE OF ODISHA RAJESH BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000035/2026 RAJNAGAR /101 /2018 SPECIAL JUDGE (POCSO), KENDRAPARA
38	D-BLAPL/13524/2026 BLAPL/6212/2026	STATE OF ODISHA AJAYA KUMAR DIGAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	Spl/0000049/2018 PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
39	D-BLAPL/17992/2026 BLAPL/6213/2026	STATE OF ODISHA RAJANI BISOI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	CT/0000801/2024 BHADRAK TOWN /168 /2026 DISTRICT & SESSIONS JUDGE,BHADRAK
40	D-BLAPL/15281/2026 BLAPL/6214/2026	STATE OF ODISHA UMESH AMAT VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000026/2026 BAUNISUNI /92 /2025 SPECIAL JUDGE,BAUDH(Baudh )
41	D-BLAPL/17050/2026 BLAPL/6215/2026	STATE OF ODISHA LIPUN@ SANKARSAN GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	Spl/0000097/2025 K.NUAGAON /313 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
42	D-BLAPL/17199/2026 BLAPL/6216/2026	STATE OF ODISHA RESHMA EKKA VS STATE OF ODISHA	SITIKANT MISHRA VS	ST/0000142/2023 SUNDARGARH TOWN /473 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
43	D-BLAPL/17994/2026 BLAPL/6217/2026	STATE OF ODISHA ABHIMANYU BHUAYAN @ BHUYAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	Spl/0000147/2025 / /0 SPECIAL JUDGE, PURI(Puri)
44	D-BLAPL/17673/2026 BLAPL/6218/2026	STATE OF ODISHA KRISH BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN PATNAIK VS	TR/0000065/2026 HIRAKUD /210 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR
45	D-BLAPL/17864/2026 BLAPL/6219/2026	STATE OF ODISHA JAGA @ ABHINASH BISWAL @ ABINASH BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/0000033/2026 KALINGA NAGAR /305 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)

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46	D-BLAPL/17995/2026 BLAPL/6220/2026	KUNA @ KUNAL MAJHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /183 /2026 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000692/2026
47	D-BLAPL/18000/2026 BLAPL/6221/2026	RANJAN SAHU VS STATE OF ODISHA	PARSURAM PANDA VS	BALIAPAL /273 /2025 SPECIAL JUDGE (POCSO), BALASORE(El) Spl/0000341/2025
48	D-BLAPL/17866/2026 BLAPL/6222/2026	SISIR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000028/2026
49	D-BLAPL/17869/2026 BLAPL/6223/2026	SK. MUNU VS STATE OF ODISHA	KABIR KUMAR JENA VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000125/2025
50	D-BLAPL/17875/2026 BLAPL/6224/2026	DIPAK PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000088/2026
51	D-BLAPL/17991/2026 BLAPL/6225/2026	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	BOUDH /255 /2026 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000099/2026
52	D-BLAPL/18007/2026 BLAPL/6226/2026	OMPRAKASH JENA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /78 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000143/2026
53	D-BLAPL/18009/2026 BLAPL/6227/2026	SUBRAT KUMAR PATTANAİK VS STATE OF ODISHA	ALOK KUMAR DAS VS	MURUDA /227 /2026 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000221/2026
54	D-BLAPL/17853/2026 BLAPL/6228/2026	PRADEEP MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham) 2(A)CC/0000031/2026
55	D-CONTC/17697/2026 CONTC/3397/2026	AKSHAY KUMAR BEHERA VS KIRANDEEP KAUR SOHATA,COMM., C.M.C,CUTTACK	LAMBİT SENAPATI VS	// ()//
56	D-CONTC/18160/2026 CONTC/3398/2026	SUDAM CHARAN MALLİK VS AMIT RANJAN HOTA, TAHASILDAR, KHAIRA	AMIT PRASAD BOSE VS	// ()//
57	D-CONTC/19053/2026	BIJOY CHANDRA TRIPATHY	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3399/2026	VS	VS	0
		SANJAY KUMAR SINGH, PRINCIPAL SEC., WORKS DEPT., KHORDHA		//
58	D-CONTC/22356/2026	RATNAKAR SETHY	JNANESH MOHANTY	//
	CONTC/3400/2026	VS	VS	0
		SANJAY KUMAR SINGH, IAS		//
59	D-CONTC/25082/2026	SARITA PATTNAIK	NIHAL RATH	//
	CONTC/3401/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
60	D-CONTC/25085/2026	ANANTA BASUDEV PATTANAIAK	ADV.	//
	CONTC/3402/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
61	D-CONTC/25088/2026	RAJANIKANTA GARANAYAK	ADV.	//
	CONTC/3403/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
62	D-CONTC/25094/2026	ANIL KUMAR DAS ADHIKARI	ADV.	//
	CONTC/3404/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
63	D-CONTC/26861/2026	SARADA PRASAD MISHRA	ADV	//
	CONTC/3405/2026	VS	VS	0
		NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR		//
64	D-CONTC/27089/2026	BABAJI PRADHAN	ADV	//
	CONTC/3406/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
65	D-CONTC/21510/2026	RAJALAKSHMI MOHAPATRA	ADV.	//
	CONTC/3407/2026	VS	VS	0
		VISHAL DEV, ADDL. CHIEF SEC., GOVT. OF ODISHA		//
66	D-CONTC/25067/2026	RAJENDRA KUMAR NAYAK	ADV.	//
	CONTC/3408/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
67	D-CONTC/25073/2026	SIBARAM KUMBHAR	ADV	//
	CONTC/3409/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
68	D-CONTC/25075/2026	GOPESH KUMAR ROUT	ADV.	//
	CONTC/3410/2026	VS	VS	0

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69	D-CONTC/25132/2026 CONTC/3411/2026	ARAVIND AGRAWAL, IAS ATANU KUMAR SAHOO VS	ADV. VS	// // ()
70	D-CONTC/25728/2026 CONTC/3412/2026	ARAVIND AGRAWAL, IAS DILLIP KUMAR MALLIK VS	ADV. VS	// // ()
71	D-CONTC/26251/2026 CONTC/3413/2026	V.KEERTHI VASAN, IAS SANGHAMITRA DAS VS	ADV. VS	// // ()
72	D-CONTC/15671/2026 CONTC/3414/2026	BIBHUDUTTA BASANTIA, IAAS, THE ACCOUNTANT GENERAL, BHUBANESWAR KASMAN MEHER VS	ADV. VS	// // ()
73	D-CONTC/25345/2026 CONTC/3415/2026	DR.N.THIRUMALA NAIK, IAS DINESH KUMAR NAYAK VS	ADV VS	// // ()
74	D-CONTC/17936/2026 CONTC/3416/2026	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. CHHATRAY HANSDAH VS	PABITRA KUMAR NAYAK VS	// // ()
75	D-CONTC/26883/2026 CONTC/3417/2026	HEMAKANTA SAY, I.A.S. BASANTA KUMAR BASTIA VS	MANAS PATI VS	// // ()
76	D-CONTC/24876/2026 CONTC/3418/2026	ANUP KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, ANGUL BIDYARANI DAS VS	PRABIN DAS VS	// // ()
77	D-CONTC/20638/2026 CONTC/3419/2026	SAPHALYA MANDITA PRADHAN, ADDL. DIST. MAGISTRATE CUM DIST. REGISTRAR, KHORDHA BANA BEHARI NAYAK VS	ADV VS	// // ()
78	D-CONTC/26671/2026 CONTC/3420/2026	PABITRA MOHAN BARIK,OES, DISTRICT EDUCATION OFFICER,KENDRAPARA MAHENDRA KUMAR BEHERA VS	NILAKANTHA JUJHARSINGH VS	// // ()
79	D-CONTC/27081/2026 CONTC/3421/2026	SIDHARTHA KATTARIA, I.P.S CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK VS	ADV VS	// // ()
		KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK		//

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80	D-CONTC/23255/2026 CONTC/3422/2026	SABIR AHEMAD KHAN VS ANKIT KUMAR VERMA, IPS	ADV. VS	// () //
81	D-CONTC/23257/2026 CONTC/3423/2026	DHIRENDRA KUMAR BARIK VS Y.B.KHURANIA, I.P.S, DG AND IG OF POLICE,CUTTACK	ADV. VS	// () //
82	D-CONTC/26479/2026 CONTC/3424/2026	SAROJ KUMAR TRIPATHY VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// () //
83	D-CONTC/21765/2026 CONTC/3425/2026	KIRTIRAM MEHER VS GIRISH S.N., I.A.S	ADV. VS	// () //
84	D-CONTC/24052/2026 CONTC/3426/2026	SULOCHANA NAYAK VS PRAVAT CHANDRA KANUNGO, PRESIDENT, CUTTACK CENTRAL COOPERATIVE BANK LTD., CUTTACK	JITENDRA SAMANTARAY VS	// () //
85	D-CRLA/13967/2026 CRLA/507/2026	GOURAHARI MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MADHUPATNA /38 /2012 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000018/2017
86	D-CRLA/15935/2026 CRLA/508/2026	SK. ALLI @ SHAIKH ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /86 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000035/2025
87	D-CRLMA/18524/2026 CRLMA/66/2026	HIJAKHIYA@HIJAKIYA BALLIARSINGH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamal 2(A)CC/0000052/2025
88	D-CRLMC/16720/2026 CRLMC/1993/2026	PREETAM INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0002981/2025
89	D-CRLMC/16833/2026 CRLMC/1994/2026	SONALI PAL@SONALI SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /172 /2018 1ST A.D.J., CUTTACK(Cuttack) ST/0000198/2019
90	D-CRLMC/16359/2026 CRLMC/1995/2026	PRAMOD KUMAR MALLIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	PHULBANI SADAR /205 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000108/2025
91	D-CRLMC/16554/2026	DEEPAK KUMAR SINGH @ DIPAK KUMAR SINGH	MAHES DAS	G.R.P.S. (TITILAGARH) /77 /2012

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	CRLMC/1996/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000467/2012
92	D-CRLMC/16834/2026 CRLMC/1997/2026	SANVIE RETAIL PRIVATE LTD. VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam)
93	D-CRLMC/16692/2026 CRLMC/1998/2026	GANGA@GANGADHAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ICC/0000465/2023 NARASINGHPUR /18 /2018 A.D.J.,ATHAGARH(Cuttack)
94	D-CRLMC/16835/2026 CRLMC/1999/2026	SANVIE RETAIL PVT. LTD., KOLKATA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam)
95	D-CRLMC/16893/2026 CRLMC/2000/2026	DHUSASAN BADHEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	ICC/0000468/2023 / /0 A.D.J.,BALASORE(Baleshwar)
96	D-CRLMC/17084/2026 CRLMC/2001/2026	ANTARYAMI DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	ST/0000037/2009 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
97	D-CRLMC/16923/2026 CRLMC/2002/2026	DURGADATTA SASANI @ JANI VS STATE OF ODISHA	RAMDAS ACHARY VS	2(A)CC/0000001/2024 SEMILLIGUDA /99 /2023 NAYADHIKARI GRAMYA NAYALAYA, GR/0000102/2023
98	D-CRLMC/17353/2026 CRLMC/2003/2026	BUDA @ RABINARAYAN DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 ASST. SESSIONS COURT (WOMENS CO CT/0000035/2016
99	D-CRLMC/13953/2026 CRLMC/2004/2026	PRASANNA SAHOO@PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /376 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000469/2024
100	D-CRLMC/13954/2026 CRLMC/2005/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000487/2023
101	D-CRLMC/17320/2026 CRLMC/2006/2026	KHIROD PRASAD NEGI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /160 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000032/2026
102	D-CRLMC/17993/2026 CRLMC/2007/2026	SANTOSH KUMAR LENKA VS	NARENDRA KUMAR LENKA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack)

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/16175/2026 CRLMC/2008/2026	STATE OF ODISHA MANOJ KUMAR PATRA VS PULAKDEV PANDAB	PRASANNA KUMAR ROUTRAY VS	2(A)CC/0000030/2019 //0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALANA
104	D-CRLMC/17627/2026 CRLMC/2009/2026	SUBHASHREE PRAVA ROUT VS REGIONAL PASSPORT OFFICER,BHUBANESWAR	SURYANARAYAN BISWAL VS	ICC/0000058/2019 CHOUDWAR /71 /2021 ADDL.C.J.M.(SPL.COURT),CUTTACK(CUTTACK)
105	D-CRLMC/18153/2026 CRLMC/2010/2026	DR.BISWAJIT JENA VS	BIDYADHAR MANSING VS	ST/0000141/2022 CHANDRASEKHARPUR /16 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha )
106	D-CRLMC/15379/2026 CRLMC/2011/2026	STATE OF ODISHA SANTOSH KUMAR ROUL@SARATHI BABA@SRIMAD SARATHI VS	AVIJIT PATNAIK VS	CT/0000050/2026 S.P.(CID-CRL),CUTTACK /17 /2015 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK
107	D-CRLMC/17667/2026 CRLMC/2012/2026	STATE OF ODISHA BASANTA KUMAR SAHOO VS PRATAP MAJHI	KALU CHARAN SWAIN VS	// J.M.F.C.,NAYAGARH(Nayagarh ) ICC/0000005/2019
108	D-CRLMC/17724/2026 CRLMC/2013/2026	KISHORE KUMAR BEHERA VS	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /213 /2013 ASST.SESSION JUDGE,BASUDEVPUR(BASUDEVPUR)
109	D-CRLMC/17726/2026 CRLMC/2014/2026	STATE OF ODISHA BIKRAM BAG VS	SATYA NARAYAN MISHRA 4 VS	ST/0000021/2017 KHARIAR /71 /2022 ADDL. DIST. AND SESSIONS JUDGE,KHARIAR
110	D-CRLMC/17420/2026 CRLMC/2015/2026	STATE OF ODISHA GANESH ROUTA VS	BISWAJIT MOHANTY VS	ST/0000066/2022 GANGAPUR (ASKA) /18 /2017 J.M.F.C.,ASKA(Ganjam)
111	D-CRLMC/17507/2026 CRLMC/2016/2026	STATE OF ODISHA JAGANNATH PRASAD DHAL VS	BIKRAM CHANDRA GHADEI VS	GR/0000062/2017 //0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
112	D-CRLMP/13600/2026 CRLMP/763/2026	STATE OF ODISHA SUPRIYA SWATI SAHU VS	ACHYUTANANDA PATTANAIAK VS	ICC/0000023/2023 BASTA /294 /2025 ( )
113	D-CRLMP/17646/2026 CRLMP/764/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	// //0 ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/13942/2026 CRLMP/765/2026	PREMALATA PATRA VS STATE OF ODISHA	MANORANJAN DASH VS	KHANDAGIRI P.S. /814 /2024 () //
115	D-CRLMP/13465/2026 CRLMP/766/2026	RASMITA PANDA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	SARANAKUL /28 /2025 () //
116	D-CRLMP/13639/2026 CRLMP/767/2026	TANMAYA KUMAR MAHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PIPLI /83 /2026 () //
117	D-CRLMP/17645/2026 CRLMP/768/2026	SUKANTI SAHOO VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
118	D-CRLMP/14533/2026 CRLMP/769/2026	KISHOR RAM BHAR VS STATE OF ODISHA	NETRANANDA BISWAL VS	CHOUDWAR /259 /2025 () //
119	D-CRLMP/16726/2026 CRLMP/770/2026	CANARA BANK, BIJIPUR BRANCH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
120	D-CRLMP/17545/2026 CRLMP/771/2026	PRADEEP KUMAR MAHAKUDA @ MAHANKUDA VS RAJESWARI MAHAKUDA @ MAHANKUDA	RASHMI KANTA SAHU VS	/ /0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000296/2021
121	D-CRLMP/18697/2026 CRLMP/772/2026	NIROD RANJAN PADHI @ NIRODH PADHI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BHATILI /72 /2026 () //
122	D-CRLREV/8288/2026 CRLREV/423/2026	SUNDERLAL AGRAWAL VS STATE OF ODISHA	SUDIPTO PANDA VS	TUSRA /106 /2013 J.M.F.C.,BOLANGIR(Balangir) GR/0000441/2013
123	D-CRLREV/18231/2026 CRLREV/424/2026	MANORANJAN KAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.,JAJPUR ROAD(Jajapur ) CRA/0000065/2025
124	D-CRLREV/17309/2026 CRLREV/425/2026	LALIT KUMAR RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ANGUL TOWN /156 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000398/2022
125	D-FAO/26874/2026	KALU CHARAN RANA	DINESH KUMAR PANDA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/726/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000247/2014
126	D-FAO/26886/2026 FAO/727/2026	BISHNU PRIYA GAUDA VS UNION OF INDIA	BEDA PRAKASH PANDA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000005/2024
127	D-FAO/27390/2026 FAO/728/2026	SAROJ KUMAR PATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0003129/2017
128	D-FAO/27386/2026 FAO/729/2026	SAMBHU PRASAD DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000293/2015
129	D-MACA/21514/2026 MACA/568/2026	D.M.,ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS KUMAR PATRA	PRASANTA KUMAR MAHALI VS	// 4TH MACT, ODAGOAN(Nayagarh ) Mac/0000050/2018
130	D-MACA/22342/2026 MACA/569/2026	THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR VS DHANESWAR NAIK	NAYAN BEHARI DAS VS	// IST MACT, PURI(Puri) Mac/0000147/2019
131	D-MACA/21566/2026 MACA/570/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR VS SAMBIT KANDI	NAYAN BEHARI DAS VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000028/2019
132	D-MACA/26691/2026 MACA/571/2026	HADIBANDHU RANA VS KRUSHNA CHANDRA BHOI	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T, BOUDH(Baudh ) Mac/0000028/2019
133	D-MACA/22320/2026 MACA/572/2026	NETRAMANI DAS VS JITENDRA BARIK	SUSANT KUMAR MOHANTY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000846/2022
134	D-MATA/27101/2026 MATA/211/2026	MANASI BEHERA VS DAYANIDHI BEHERA	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000260/2023
135	D-MATA/26805/2026 MATA/212/2026	SUVRALIN DASH VS RAKESH KUMAR PATI	SUJATA JENA(SR. ADV.) VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000600/2023
136	D-MSA/27179/2026 MSA/29/2026	M/S.GREEN PARK DEVELOPER PVT LTD.,KHORDHA VS	LALITENDU MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MSA/25981/2026 MSA/30/2026	SARMILA MOHANTY M/S. OM SHREE INFRA TECH PVT. LTD., BHUBANESWAR VS REGISTRAR ORISSA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	AUROVINDA MOHANTY VS	OREAT/0000009/2022 // ODISHA REAL ESTATE APPELLATE TR OREAT/0000122/2023
138	D-RPFAM/10089/2026 RPFAM/162/2026	SK.AMIR UDDIN VS GAJALA PARWEEN	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur Crp/0000249/2024
139	D-RPFAM/23931/2026 RPFAM/163/2026	MANORANJAN SAHU VS SMARANIKA SAHOO	LAKSMIDHAR KABI VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur Crp/0000265/2024
140	D-RVWPET/18592/2026 RVWPET/149/2026	BALARAM BHUYAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
141	D-SAO/24192/2026 SAO/19/2026	KHATU BAGH VS NABIN BAGH	PRASANTA KUMAR SATAPATHY VS	// A.D.J., KUCHINDA (Sambalpur) RFA/0000023/2022
142	D-TRP(C)/26637/2026 TRP(C)/183/2026	SUSHREE SANGITA DAS VS BIKRAM KUMAR MOHANTY	AMLAN SHAKTI PAUL VS	// JUDGE, FAMILY COURT, BHADRAK (Bh CP/0000080/2026
143	D-TRP(C)/26425/2026 TRP(C)/184/2026	PUSHPANJALI SAHU @ PUSPANJALI VS PRAMOD KUMAR DASH	SANTOSH KUMAR MAHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH (N CP/0000036/2026
144	D-WA/23142/2026 WA/831/2026	STATE OF ODISHA VS SAMALESWARI WOMEN SELF HELP GROUP, SUBARNAPUR	SASWAT DAS, A.G.A VS	// () //
145	D-WA/23145/2026 WA/832/2026	STATE OF ODISHA VS LAXMI NARAYAN WOMEN SELF HELP GROUP, SUBARNAPUR	SASWAT DAS, A.G.A VS	// () //
146	D-WA/23144/2026 WA/833/2026	STATE OF ODISHA VS OM SHIVA SHAKTI WOMEN SELF HELP GROUP, SONEPUR	SASWAT DAS, A.G.A VS	// () //
147	D-WP(C)/26278/2026 WP(C)/18756/2026	KRISHNA CHANDRO GOUDO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/24494/2026 WP(C)/18757/2026	SARAT KUMAR BAG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
149	D-WP(C)/26440/2026 WP(C)/18758/2026	DEEPAK KAPOOR KARAN CONSTRUCTION AND VARUN WATER SOLUTION, SAMBALPUR VS THE ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, SAMBALPUR-II	BIPIN PRASAD MOHANTY VS	// 0 //
150	D-WP(C)/26337/2026 WP(C)/18759/2026	NAMITA MINZ VS ORIYA MINZ	TUSAR KANTI PRAHARAJ VS	// 0 //
151	D-WP(C)/26522/2026 WP(C)/18760/2026	PRADIP KUMAR PUJARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
152	D-WP(C)/26642/2026 WP(C)/18761/2026	BIPINI MAJHI @ BAPINA RAY VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	// 0 //
153	D-WP(C)/24696/2026 WP(C)/18762/2026	SHESADEV PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
154	D-WP(C)/26348/2026 WP(C)/18763/2026	MAMATA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
155	D-WP(C)/26352/2026 WP(C)/18764/2026	DR.AVAMAYEE NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
156	D-WP(C)/26461/2026 WP(C)/18765/2026	ARJUNA MOHAPATRA VS STATE TRANSPORT AUTHORITY (STA) ODISHA, CUTTACK	CHANDRAKANTA NAYAK VS	// 0 //
157	D-WP(C)/26808/2026 WP(C)/18766/2026	NISHAKAR SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
158	D-WP(C)/27015/2026 WP(C)/18767/2026	LAMBODAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
159	D-WP(C)/26964/2026	SUSAM KUMAR DALAI	BANSHIDHAR SATAPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18768/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/26971/2026 WP(C)/18769/2026	KAMASEN BHOI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
161	D-WP(C)/24899/2026 WP(C)/18770/2026	YUDHIISTHIRA MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
162	D-WP(C)/26988/2026 WP(C)/18771/2026	CHANCHALYA KUMAR BAG VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
163	D-WP(C)/26777/2026 WP(C)/18772/2026	JHANSI BHUTIA VS STATE OF ODISHA	GYANINEE NAYAK VS	// 0 //
164	D-WP(C)/27000/2026 WP(C)/18773/2026	JAGAMOHAN SABAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
165	D-WP(C)/27022/2026 WP(C)/18774/2026	AHIBARA NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
166	D-WP(C)/26357/2026 WP(C)/18775/2026	BHARAT BEHERA VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
167	D-WP(C)/26787/2026 WP(C)/18776/2026	SUMANTA DAKUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
168	D-WP(C)/27104/2026 WP(C)/18777/2026	BIJAYA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
169	D-WP(C)/26376/2026 WP(C)/18778/2026	JAJATI KISHORE MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
170	D-WP(C)/24015/2026 WP(C)/18779/2026	MANOJ KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// 0

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171	D-WP(C)/27113/2026 WP(C)/18780/2026	STATE OF ODISHA SRADHANJALI BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
172	D-WP(C)/27026/2026 WP(C)/18781/2026	STATE OF ODISHA BIJAYA KUMAR NAIK VS	BANSHIDHAR SATAPATHY VS	// // 0
173	D-WP(C)/26429/2026 WP(C)/18782/2026	STATE OF ODISHA CHITTARANJAN SENAPATI VS	RAMDAS ACHARY VS	// // 0
174	D-WP(C)/27107/2026 WP(C)/18783/2026	THE AUTHORISED OFFICER, STATE BANK OF INDIA, HOME LOAN CENTRE, BHUBANESWAR JAGADISH DHURUA VS	PABITRA KUMAR NAYAK VS	// // 0
175	D-WP(C)/27100/2026 WP(C)/18784/2026	STATE OF ODISHA JAGADISH DHURUA VS	PABITRA KUMAR NAYAK VS	// // 0
176	D-WP(C)/26468/2026 WP(C)/18785/2026	STATE OF ODISHA RAMA NARAYAN TRIPATHY VS	KUNAL KUMAR SWAIN VS	// // 0
177	D-WP(C)/27114/2026 WP(C)/18786/2026	STATE OF ODISHA SUMITRA BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
178	D-WP(C)/27375/2026 WP(C)/18787/2026	STATE OF ODISHA KUNI @ TUNI NAYAK VS	SUVASHISH PATTANAIK VS	// // 0
179	D-WP(C)/27093/2026 WP(C)/18788/2026	STATE OF ODISHA M/S. A. K. KAR AND CO., KHORDHA VS	SUBASH CHANDRA SAHOO VS	// // 0
180	D-WP(C)/27289/2026 WP(C)/18789/2026	THE ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND C. EX, ANGUL DIVISION SACHHIDA NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
181	D-WP(C)/24521/2026 WP(C)/18790/2026	STATE OF ODISHA JASMIN DHURUA VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/27108/2026 WP(C)/18791/2026	AMAR SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/27131/2026 WP(C)/18792/2026	MAA BRAHMANI DEVI WOMEN SELF-HELP GROUP(WSHG), LATHIPADA, NAYAGAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
184	D-WP(C)/24159/2026 WP(C)/18793/2026	ARUNIMA TANDY @ TANDI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
185	D-WP(C)/24761/2026 WP(C)/18794/2026	THE MANAGING COMMITTEE OF SASWAT BIDYANIKETAN, PURI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
186	D-WP(C)/25158/2026 WP(C)/18795/2026	T. BHIMARAJU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
187	D-WP(C)/24354/2026 WP(C)/18796/2026	SANGHAMITRA JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
188	D-WP(C)/24384/2026 WP(C)/18797/2026	UNION OF INDIA VS SUBRAT NANDA GOSWAMI	RAKESH BEHERA VS	// 0 //
189	D-WP(C)/24830/2026 WP(C)/18798/2026	PRAGNYA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
190	D-WP(C)/24707/2026 WP(C)/18799/2026	SASMITA MAHAKUR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
191	D-WP(C)/27165/2026 WP(C)/18800/2026	JEEBAN JYOTI NAYAK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
192	D-WP(C)/22633/2026 WP(C)/18801/2026	RAGHUNATH PANDA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
193	D-WP(C)/25259/2026	BANDITA ROUSTRAY	MAHENDRA KUMAR SAHOO	//

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	WP(C)/18802/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/24833/2026 WP(C)/18803/2026	CHITTARANJAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
195	D-WP(C)/25262/2026 WP(C)/18804/2026	PURANDARA BHOI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/24743/2026 WP(C)/18805/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
197	D-WP(C)/25413/2026 WP(C)/18806/2026	M/S THE FLAME GAS SERVICE, BHADRAK VS BHARAT PETROLEUM CORPORATION LIMITED, KHURDA	DIPANKAR ACHARYA VS	// 0 //
198	D-WP(C)/25263/2026 WP(C)/18807/2026	DEBENDRA KUMAR DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
199	D-WP(C)/25490/2026 WP(C)/18808/2026	UPENDRA MALLIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
200	D-WP(C)/24875/2026 WP(C)/18809/2026	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
201	D-WP(C)/21304/2026 WP(C)/18810/2026	PATHANI SETHI VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
202	D-WP(C)/25264/2026 WP(C)/18811/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
203	D-WP(C)/24893/2026 WP(C)/18812/2026	RAJAT KUMAR RANA VS STATE OF ODISHA	BADRI VISHAL PRIYADARSHAN VS	// 0 //
204	D-WP(C)/22637/2026 WP(C)/18813/2026	DEBRAJ BHUYAN VS	SUBHADUTTA ROURAY VS	// 0

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205	D-WP(C)/22114/2026 WP(C)/18814/2026	STATE OF ODISHA JOGESWAR BEHERA VS	BRUNDABAN ROUT VS	// // 0
206	D-WP(C)/25265/2026 WP(C)/18815/2026	STATE OF ODISHA MIHIR KUMAR SARANGI VS	MAHENDRA KUMAR SAHOO VS	// // 0
207	D-WP(C)/27331/2026 WP(C)/18816/2026	STATE OF ODISHA KULAMANI PATRA VS	ANUPAM RATH VS	// // 0
208	D-WP(C)/24898/2026 WP(C)/18817/2026	STATE OF ORISSA DR.SARASWATI PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
209	D-WP(C)/24067/2026 WP(C)/18818/2026	STATE OF ODISHA JYOSTNARANI @ JYOTSNARANI PRADHAN VS	SURYAKANTA DASH VS	// // 0
210	D-WP(C)/25422/2026 WP(C)/18819/2026	STATE OF ODISHA SHISHIR KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
211	D-WP(C)/23668/2026 WP(C)/18820/2026	STATE OF ODISHA ASWINI DAS @ ASIM KUMAR DAS VS	ARJUNA CHARANA BEHERA VS	// // 0
212	D-WP(C)/27339/2026 WP(C)/18821/2026	STATE OF ODISHA RABINDRA DAS @ RABINDRA NATH DAS VS	ANUPAM RATH VS	// // 0
213	D-WP(C)/26067/2026 WP(C)/18822/2026	STATE OF ORISSA AMAR MOHAPATRA VS	SIDHESWAR MALLIK VS	// // 0
214	D-WP(C)/24209/2026 WP(C)/18823/2026	STATE OF ODISHA SUDHANSU SEKHAR KISAN VS	LAXMIKANTA MOHANTY VS	// // 0
215	D-WP(C)/26372/2026 WP(C)/18824/2026	STATE OF ODISHA BHABAGRAHI MAHANTA VS	SUBHADUTTA ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/24443/2026 WP(C)/18825/2026	MONALISA NAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
217	D-WP(C)/23887/2026 WP(C)/18826/2026	DASHARATHI BALIARSINGH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
218	D-WP(C)/24911/2026 WP(C)/18827/2026	GIRIDHARI PADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
219	D-WP(C)/27362/2026 WP(C)/18828/2026	SARAT KUMAR PATRA VS STATE OF ORISSA	ANUPAM RATH VS	// 0 //
220	D-WP(C)/26829/2026 WP(C)/18829/2026	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
221	D-WP(C)/25780/2026 WP(C)/18830/2026	SARITA MOHAPATRA VS SUPERINTENDENT , ANGUL II RANGE, ANGUL	SUBASH CHANDRA SAHOO VS	// 0 //
222	D-WP(C)/24456/2026 WP(C)/18831/2026	ASHOK HANSDAH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
223	D-WP(C)/25092/2026 WP(C)/18832/2026	DR. ARABINDA DHAL VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	JNANESH MOHANTY VS	// 0 //
224	D-WP(C)/27313/2026 WP(C)/18833/2026	RAM CHANDRA BINDHANI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
225	D-WP(C)/24463/2026 WP(C)/18834/2026	DHANANJAYA TRIPATHY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
226	D-WP(C)/27309/2026 WP(C)/18835/2026	JIBAN KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
227	D-WP(C)/25760/2026	MANJULATA JENA	JITENDRA KUMAR MISHRA (2)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18836/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26842/2026 WP(C)/18837/2026	SANJUKTA MAHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
229	D-WP(C)/25816/2026 WP(C)/18838/2026	SWADHIN KUMAR BISWAL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
230	D-WP(C)/24843/2026 WP(C)/18839/2026	NAREN KUMAR MAJHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
231	D-WP(C)/24960/2026 WP(C)/18840/2026	DEEPAK SHARMA VS BRANCH MANAGER, STATE BANK OF INDIA, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
232	D-WP(C)/26168/2026 WP(C)/18841/2026	PIYUSH KUMAR SAHOO VS AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA,BHUBANESWAR	ACHYUTANANDA PATTANAİK VS	// 0 //
233	D-WP(C)/24958/2026 WP(C)/18842/2026	DINAKRUSHNA PARIDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
234	D-WP(C)/26596/2026 WP(C)/18843/2026	SITAKANTA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/25114/2026 WP(C)/18844/2026	DR. MANINI BISWAL VS UNION OF INDIA	ADITYA MISHRA VS	// 0 //
236	D-WP(C)/27121/2026 WP(C)/18845/2026	JAGADISH DHURUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
237	D-WP(C)/26927/2026 WP(C)/18846/2026	ANIL KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
238	D-WP(C)/26508/2026 WP(C)/18847/2026	GEET ROSALYN VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/26850/2026 WP(C)/18848/2026	STATE OF ODISHA SUBRAT KUMAR PANIGRAHI VS	BANSHIDHAR SATAPATHY VS	// // 0
240	D-WP(C)/25463/2026 WP(C)/18849/2026	STATE OF ODISHA SWAGATIKA PATI VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/27126/2026 WP(C)/18850/2026	GOVERNING BODY OF RIMULI COLLEGE, KEONJHAR LADU KISHOR SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
242	D-WP(C)/26602/2026 WP(C)/18851/2026	STATE OF ODISHA M/S. EXCELLENT ENGICON PVT.LTD., JAJPUR VS	SUBASH CHANDRA SAHOO VS	// // 0
243	D-WP(C)/27129/2026 WP(C)/18852/2026	THE ADDL. COMMISSIONER OF CENTRAL TAX, GST AND C.EX, BHUBANESWAR BABULI KARALI VS	PABITRA KUMAR NAYAK VS	// // 0
244	D-WP(C)/26705/2026 WP(C)/18853/2026	STATE OF ODISHA SACHIDANANDA MAHAKUD VS	LAXMIKANTA MOHANTY VS	// // 0
245	D-WP(C)/27721/2026 WP(C)/18854/2026	STATE OF ODISHA MANASI DASH VS	KRISHNA CHANDRA SAHU VS	// // 0
246	D-WP(C)/27008/2026 WP(C)/18855/2026	STATE OF ODISHA KRUSHNA PRASAD NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0
247	D-WP(C)/27134/2026 WP(C)/18856/2026	STATE OF ODISHA SURESH CHANDRA ORAM VS	PABITRA KUMAR NAYAK VS	// // 0
248	D-WP(C)/27714/2026 WP(C)/18857/2026	STATE OF ODISHA SASMITA SWAIN VS	AMBIKA PRASAD RAY VS	// // 0
249	D-WP(C)/24210/2026 WP(C)/18858/2026	STATE OF ODISHA MAHADEV UDAYAVANU VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/26069/2026 WP(C)/18859/2026	HIMANSU KUMAR BERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
251	D-WP(C)/27184/2026 WP(C)/18860/2026	SAHADEBA BAG VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
252	D-WP(C)/27233/2026 WP(C)/18861/2026	RUKMINI PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
253	D-WP(C)/27185/2026 WP(C)/18862/2026	KULAMANI GAHIR VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
254	D-WP(C)/27136/2026 WP(C)/18863/2026	DEBARAJA MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
255	D-WP(C)/27451/2026 WP(C)/18864/2026	BISWAJIT ROUT VS CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
256	D-WP(C)/27288/2026 WP(C)/18865/2026	MERUDHAR BAG VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
257	D-WP(C)/27292/2026 WP(C)/18866/2026	TRINATHA BAG VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
258	D-WP(C)/27416/2026 WP(C)/18867/2026	ASIS KUMAR RAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
259	D-WP(C)/27567/2026 WP(C)/18868/2026	PYARIMOHAN ROURAY VS THE TAHASILDAR, SADAR, CUTTACK	PRANAB KUMAR GHOSE VS	// 0 //
260	D-WP(C)/25282/2026 WP(C)/18869/2026	NARDEEP SINGH KHANDUJA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	D-WP(C)/27139/2026	RAJENDRA MUNDA @ RAJINDRA MUNDA	PABITRA KUMAR NAYAK	//

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	WP(C)/18870/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/27377/2026 WP(C)/18871/2026	ANIL MALIK VS COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //
263	D-WP(C)/25761/2026 WP(C)/18872/2026	JAGABANDHU JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
264	D-WP(C)/27371/2026 WP(C)/18873/2026	NANDINI NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
265	D-WP(C)/26394/2026 WP(C)/18874/2026	SUDHANSU BHUSAN TRIPATHY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
266	D-WP(C)/26890/2026 WP(C)/18875/2026	BRUNDABAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/27756/2026 WP(C)/18876/2026	LAXMIPRIYA BHUYAN VS NAVODAYA VIDYALAYA SAMITI, UTTAR PRADESH	DILLIP KUMAR MOHANTY VS	// 0 //
268	D-WP(C)/26540/2026 WP(C)/18877/2026	ACHYUTANANDA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
269	D-WP(C)/26884/2026 WP(C)/18878/2026	BISWAJIT DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/26578/2026 WP(C)/18879/2026	PRAVAT CHANDRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/25823/2026 WP(C)/18880/2026	DAITARI SAHU @ DAITYARI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
272	D-WP(C)/26746/2026 WP(C)/18881/2026	UMA SANKAR MAHAPATRA VS	SWAPNA KUMAR OJHA VS	// 0

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273	D-WP(C)/27742/2026 WP(C)/18882/2026	UNION OF INDIA SANTOSINI BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
274	D-WP(C)/27171/2026 WP(C)/18883/2026	PREMRAJ PATRO VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
275	D-WP(C)/26880/2026 WP(C)/18884/2026	MANAGING COMMITTE OF VIVEKANANDA UCCHA VIDYAPITHA, KALAHANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
276	D-WP(C)/25045/2026 WP(C)/18885/2026	SANTOSH BARIHA VS STATE OF ODISHA	SOVENSWAR NAYAK VS	// 0 //
277	D-WP(C)/24300/2026 WP(C)/18886/2026	M/S MAA BUDHI ENTERPRISES, ANGUL VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION, ANGUL	MADHAB LAL AGARWAL VS	// 0 //
278	D-WP(C)/27303/2026 WP(C)/18887/2026	GOURAHARI SETHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
279	D-WP(C)/27307/2026 WP(C)/18888/2026	BITU @ SATYARANJAN NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
280	D-WP(C)/27044/2026 WP(C)/18889/2026	KAUSHALYA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
281	D-WP(C)/19741/2026 WP(C)/18890/2026	UNION OF INDIA VS ARPITA MAHAPATRA	PRANAB KUMAR PASAYAT VS	// 0 //
282	D-WP(C)/27150/2026 WP(C)/18891/2026	PADMA LOCHAN DHAR @ PADMLOCHAN DHAR VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
283	D-WP(C)/24954/2026 WP(C)/18892/2026	PRAVATI NAYAK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/27097/2026 WP(C)/18893/2026	RAJENDRA MUNDA @ RAJINDRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
285	D-WP(C)/27566/2026 WP(C)/18894/2026	M/S VAIDYA V AND I INFRASTRUCTURE PRIVATE LIMITED, MAHARASHTRA VS ODISHA STATE MEDICAL CORPORATION LIMITED (OSMCL) ,BHUBANESWAR	IPSIT AUROBINDO ACHARYA VS	// 0 //
286	D-WP(C)/27572/2026 WP(C)/18895/2026	LAXMIPRIYA DAS VS THE SUPERINTENDING ENGINEER, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, CUTTACK	SATYAJIT PATTANAIK VS	// 0 //
287	D-WP(C)/25069/2026 WP(C)/18896/2026	NRUSINGHANATH MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
288	D-WP(C)/27169/2026 WP(C)/18897/2026	GUGGILAPU SRINIBAS PATNAIK VS STATE OF ODISHA	ABHISEK KEJARIWAL VS	// 0 //
289	D-WP(C)/25826/2026 WP(C)/18898/2026	SURYAKANTI MALLICK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/24902/2026 WP(C)/18899/2026	RAMESH CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
291	D-WP(C)/27528/2026 WP(C)/18900/2026	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
292	D-WP(C)/25831/2026 WP(C)/18901/2026	GOPINATH BEURA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/27530/2026 WP(C)/18902/2026	BISHNU MOHAN PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
294	D-WP(C)/24933/2026 WP(C)/18903/2026	MENAKA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
295	D-WP(C)/25550/2026	SUSAMA KUMARI MOHANTY	DEBADEEPTA SAHOO	//

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	WP(C)/18904/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/27481/2026 WP(C)/18905/2026	GOBINDA CHANDRA SETHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
297	D-WP(C)/24948/2026 WP(C)/18906/2026	BHANUPRIYA BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
298	D-WP(C)/27441/2026 WP(C)/18907/2026	M/S. JASODHARA INFRASECURITY PVT. LTD., GANJAM VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
299	D-WP(C)/27042/2026 WP(C)/18908/2026	ABAKASHA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
300	D-WP(C)/27515/2026 WP(C)/18909/2026	M/S STEEL SOLUTION, SUNDARGARH VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
301	D-WP(C)/27323/2026 WP(C)/18910/2026	GAJENDRA KUMAR HIMIRIKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
302	D-WP(C)/27315/2026 WP(C)/18911/2026	LULU PRASAD BINDHANI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
303	D-WP(C)/27043/2026 WP(C)/18912/2026	SIDHARTHA SANKAR SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
304	D-WP(C)/27521/2026 WP(C)/18913/2026	RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
305	D-WP(C)/24951/2026 WP(C)/18914/2026	PUSPITA DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
306	D-WP(C)/22967/2026 WP(C)/18915/2026	SUDARSAN PATEL VS	AMIT PRASAD BOSE VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/27314/2026 WP(C)/18916/2026	STATE OF ODISHA ASHOK RANA VS	ALOK KUMAR PANDA VS	// // ()
308	D-WP(C)/26344/2026 WP(C)/18917/2026	STATE OF ODISHA DR.BASANTA MANJARI KAR VS	NIHAL RATH VS	// // ()
309	D-WP(C)/26701/2026 WP(C)/18918/2026	STATE OF ODISHA M/S SOURAT DAS (TRADE NAME THE HEALTH MART), BHUBANESWAR VS	RAMESH CHANDRA JENA VS	// // ()
310	D-WP(C)/27434/2026 WP(C)/18919/2026	SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHUBANESWAR VII RANGE, BHUBANESWAR SANJAY NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	D-WP(C)/24092/2026 WP(C)/18920/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD, BILUPUR VS	BILUPUR PRASAD PANDA VS	// // ()
312	D-WP(C)/27599/2026 WP(C)/18921/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR DR.PRABHASH KUMAR NAIK VS	AVIJIT MISHRA VS	// // ()
313	D-WP(C)/25019/2026 WP(C)/18922/2026	STATE OF ODISHA BIBEKANANDA BEURIA VS	UMAKANTA MISHRA VS	// // ()
314	D-WP(C)/24953/2026 WP(C)/18923/2026	THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK SUNITA PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
315	D-WP(C)/25127/2026 WP(C)/18924/2026	STATE OF ODISHA GEETANJALI JENA VS	PRAJNA SARITA MOHANTY VS	// // ()
316	D-WP(C)/25167/2026 WP(C)/18925/2026	STATE OF ODISHA JOGI SETHI VS	RAJENDRA KUMAR SAHU VS	// // ()
317	D-WP(C)/26690/2026 WP(C)/18926/2026	THE BRANCH MANAGER, BANK OF BARODA, PURI SANTOSH KUMAR NAYAK VS	SIBA PRASAD PATI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/24749/2026 WP(C)/18927/2026	TWINKLE SOREN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
319	D-WP(C)/27280/2026 WP(C)/18928/2026	BANAMALI MAJHI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
320	D-WP(C)/27278/2026 WP(C)/18929/2026	PRASANTA MAJHI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
321	D-WP(C)/24269/2026 WP(C)/18930/2026	DAWLEN TOPPO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
322	D-WP(C)/26562/2026 WP(C)/18931/2026	M/S RANJAN GOUDA, GANJAM VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
323	D-WP(C)/27279/2026 WP(C)/18932/2026	BASANTA MAJHI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
324	D-WP(C)/27281/2026 WP(C)/18933/2026	BIJAYA MAJHI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/25169/2026 WP(C)/18934/2026	SOHAIL ALAM VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// 0 //
326	D-WP(C)/27605/2026 WP(C)/18935/2026	DR.SANJIB KUMAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
327	D-WP(C)/26471/2026 WP(C)/18936/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
328	D-WP(C)/27579/2026 WP(C)/18937/2026	BHABANI SHANKAR BEHERA VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
329	D-WP(C)/27614/2026	ANADI CHARAN SAHU	BUDHIRAM DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18938/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/27616/2026	PINKY MODI	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/18939/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/27298/2026	BHARAT BHUSAN PATRA	JAGABANDHU SAHU	//
	WP(C)/18940/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/26084/2026	TRINATH GIRI	ASMIYA RANJAN MAJHI	//
	WP(C)/18941/2026	VS ADDL.REGIONAL TRANSPORT OFFICER, BARBIL	VS	0 //
333	D-WP(C)/27051/2026	DAMODAR MAHALIK	ANSHUMAN DAS	//
	WP(C)/18942/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/27741/2026	ASHISH NAIK	DINESH KUMAR PANDA	//
	WP(C)/18943/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/27589/2026	K.NAYA REDDY	NIHAL RATH	//
	WP(C)/18944/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/27285/2026	SAROJ MAJHI	PRITAM KUMAR MOHANTY	//
	WP(C)/18945/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/27258/2026	SOMANATH PRADHAN	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/18946/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/27283/2026	BALAKRUSHNA MAJHI	PRITAM KUMAR MOHANTY	//
	WP(C)/18947/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/26928/2026	MAHESWAR MAHARANA	KUNAL KUMAR SWAIN	//
	WP(C)/18948/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/26685/2026	RADHAKANTA MOHARANA	SIBA PRASAD PATI	//
	WP(C)/18949/2026	VS	VS	0

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341	D-WP(C)/27694/2026 WP(C)/18950/2026	STATE OF ODISHA RAMAKANTA MOHARANA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // ()
342	D-WP(C)/27738/2026 WP(C)/18951/2026	PRAMOD KHUNTIA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// ()
343	D-WP(C)/26572/2026 WP(C)/18952/2026	M/S KUNTALA MOHAPATRA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// ()
344	D-WP(C)/27266/2026 WP(C)/18953/2026	SIMADRI KONHAR VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()
345	D-WP(C)/26282/2026 WP(C)/18954/2026	SIMANCHAL DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
346	D-WP(C)/27295/2026 WP(C)/18955/2026	M/S. JAI GURU STONE WORKS, SAMBALPUR VS THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR-I DIVISION, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// ()
347	D-WP(C)/26339/2026 WP(C)/18956/2026	DR. SUKUMAR NANDA VS STATE OF ODISHA	NIHAL RATH VS	// ()
348	D-WP(C)/26855/2026 WP(C)/18957/2026	PRAKASH KUMAR PALLAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
349	D-WP(C)/26686/2026 WP(C)/18958/2026	RABINDRA PANDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
350	D-WP(C)/24759/2026 WP(C)/18959/2026	LALITENDU JENA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()
351	D-WP(C)/26612/2026 WP(C)/18960/2026	M/S. SAKTIRANJAN SAHU, KENDUJHAR VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// ()

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352	D-WP(C)/25252/2026 WP(C)/18961/2026	SITARAM BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
353	D-WP(C)/27430/2026 WP(C)/18962/2026	PADMA CHHATIRA VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //
354	D-WP(C)/27586/2026 WP(C)/18963/2026	ARDHENDU SEKHAR LENKA VS STATE OF ODISHA	NIHAL RATH VS	// () //
355	D-ABLAPL/18096/2026 ABLAPL/7094/2026	RATNA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	TANGI (KHURDA) /485 /2026 () //
356	D-ABLAPL/18053/2026 ABLAPL/7095/2026	B JAYAKRUSHNA PATRA @ B JAYA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PURUSHOTTAMPUR /113 /2025 () //
357	D-ABLAPL/18056/2026 ABLAPL/7096/2026	NILU BHUYAN @ TULU BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /306 /2024 () //
358	D-ABLAPL/12158/2026 ABLAPL/7097/2026	GOVINDA CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
359	D-ABLAPL/18064/2026 ABLAPL/7098/2026	RATHIA SWAIN @ DHANESWAR SWAIN VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	SAHID NAGAR P.S. /315 /2026 () //
360	D-ABLAPL/13991/2026 ABLAPL/7099/2026	NIRMAL MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /213 /2026 () //
361	D-ABLAPL/18103/2026 ABLAPL/7100/2026	DHANESWAR NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /165 /2026 () //
362	D-ABLAPL/15408/2026 ABLAPL/7101/2026	HASIB KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPUR /192 /2024 () //
363	D-ABLAPL/15953/2026	MADHAB CHANDRA GHADEI	VIVEKANANDA JENA	ANANTPUR /40 /2026

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	ABLAPL/7102/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/17921/2026 ABLAPL/7103/2026	SAMSON MOHAPATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHAIRA /127 /2026 () //
365	D-ABLAPL/17930/2026 ABLAPL/7104/2026	KALIA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CAPITAL P.S. /295 /2026 () //
366	D-ABLAPL/16551/2026 ABLAPL/7105/2026	SATENDRA HARICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /119 /2026 () //
367	D-ABLAPL/17932/2026 ABLAPL/7106/2026	SONU PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /194 /2026 () //
368	D-ABLAPL/17936/2026 ABLAPL/7107/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HALDER VS STATE OF ODISHA	MANGU NANDY VS	MOTU /93 /2024 () //
369	D-ABLAPL/16581/2026 ABLAPL/7108/2026	BISWANATH MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /147 /2023 () //
370	D-ABLAPL/18065/2026 ABLAPL/7109/2026	SANTOSH DAS @ SANTOSH KUMAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	JAJPUR TOWN /241 /2026 () //
371	D-ABLAPL/16618/2026 ABLAPL/7110/2026	KANHU MURMU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
372	D-ABLAPL/16796/2026 ABLAPL/7111/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	PATTAMUNDAI RURAL PS /398 /2025 () //
373	D-ABLAPL/18112/2026 ABLAPL/7112/2026	KULDEEP PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
374	D-ABLAPL/17149/2026 ABLAPL/7113/2026	GOKULA ADAJUALI VS	SIDHARTHA DAS VS	PUINTALA /136 /2026 ()

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375	D-ABLAPL/17963/2026 ABLAPL/7114/2026	STATE OF ODISHA WASIM BABU @ SK. ABDUL WASIM VS STATE OF ODISHA	SUSAMPAD HOTA VS	// LALBAG /137 /2026 () //
376	D-ABLAPL/16856/2026 ABLAPL/7115/2026	ANIL BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /95 /2026 () //
377	D-ABLAPL/17147/2026 ABLAPL/7116/2026	CHINU @ CHINMAYA MAHANTA VS STATE OF ODISHA	DEBASIS SAHOO VS	TELKOI /128 /2023 () //
378	D-ABLAPL/17161/2026 ABLAPL/7117/2026	DIPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /67 /2025 () //
379	D-ABLAPL/16323/2026 ABLAPL/7118/2026	LILI MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /106 /2026 () //
380	D-ABLAPL/17315/2026 ABLAPL/7119/2026	BIJAYALAXMI NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	EOW,BHUBANESWAR /3 /2026 () //
381	D-ABLAPL/17939/2026 ABLAPL/7120/2026	SATYABRATA@SATYA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /74 /2026 () //
382	D-ABLAPL/17965/2026 ABLAPL/7121/2026	BHABARANJAN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// /0 () //
383	D-ABLAPL/17972/2026 ABLAPL/7122/2026	SANTOSH BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PAHALA /206 /2026 () //
384	D-ABLAPL/17940/2026 ABLAPL/7123/2026	MOBARAK AHEMMAD VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /160 /2026 () //
385	D-ABLAPL/13677/2026 ABLAPL/7124/2026	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /373 /2025 () //

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386	D-ABLAPL/16931/2026 ABLAPL/7125/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	HINJILI /315 /2026 () //
387	D-ABLAPL/17929/2026 ABLAPL/7126/2026	KAUTUKA MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /26 /2026 () //
388	D-ABLAPL/17956/2026 ABLAPL/7127/2026	RAJESH @ NITAI MANDAL VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /109 /2026 () //
389	D-ABLAPL/17559/2026 ABLAPL/7128/2026	KAMALA KANTA BEHERA VS STATE OF ODISHA	ANWESA MISHRA VS	SORO /755 /2025 () //
390	D-ABLAPL/17636/2026 ABLAPL/7129/2026	D. DALIA VS STATE OF ODISHA	SATYABRATA SUTAR VS	CUTTACK SADAR /56 /2026 () //
391	D-ABLAPL/17959/2026 ABLAPL/7130/2026	SATYA RANJAN PANDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	BANKI /207 /2026 () //
392	D-ABLAPL/17977/2026 ABLAPL/7131/2026	SARJAT @ SAIJAT KHAN VS STATE OF ODISHA	GURU PRASAD BEHERA VS	BALASORE TOWN /216 /2026 () //
393	D-ABLAPL/17960/2026 ABLAPL/7132/2026	SIPUN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /137 /2026 () //
394	D-ABLAPL/17741/2026 ABLAPL/7133/2026	PAPU PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
395	D-ABLAPL/18114/2026 ABLAPL/7134/2026	SURENDRA SENAPATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NANDIPADA /85 /2026 () //
396	D-ABLAPL/18068/2026 ABLAPL/7135/2026	HAFIZ KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /216 /2026 () //
397	D-ABLAPL/17774/2026	MUKTIKANTA MOHANTY @ RINKU	SUBRAT KUMAR NAYAK	KUMBHARAPARA /288 /2026

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	ABLAPL/7136/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/17781/2026 ABLAPL/7137/2026	SUBASH MARTHA @ NANDU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /89 /2025 () //
399	D-ABLAPL/18116/2026 ABLAPL/7138/2026	KALIA PRADHAN @ NARENDRA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	HARICHANDANPUR /294 /2025 () //
400	D-ABLAPL/18117/2026 ABLAPL/7139/2026	SUNIL PRASAD MUDULI VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /120 /2026 () //
401	D-ABLAPL/18079/2026 ABLAPL/7140/2026	ANANTA THAPA @ ANTA @ ANSHU THAPA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /76 /2026 () //
402	D-ABLAPL/18118/2026 ABLAPL/7141/2026	KALIA PRADHAN @ NARENDRA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	HARICHANDANPUR /29 /2026 () //
403	D-ABLAPL/18082/2026 ABLAPL/7142/2026	BISWOJIT BHOI @ SWANKAR BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIMAPADA /180 /2026 () //
404	D-ABLAPL/17985/2026 ABLAPL/7143/2026	NARESH DIGAL VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /71 /2020 () //
405	D-ABLAPL/18089/2026 ABLAPL/7144/2026	SATYAJIT NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /259 /2026 () //
406	D-ABLAPL/17986/2026 ABLAPL/7145/2026	CHANDAN KUMAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PLANTSITE /221 /2018 () //
407	D-ABLAPL/18142/2026 ABLAPL/7146/2026	NILAN PRAVA DAS VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 () //
408	D-ABLAPL/11824/2026 ABLAPL/7147/2026	RAJANI KANTA DAS VS	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /54 /2026 ()

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409	D-ABLAPL/17989/2026 ABLAPL/7148/2026	STATE OF ODISHA ACHYUTA NANDA SAHU VS STATE OF ODISHA	MAHES DAS VS	// / /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000044/2026
410	D-ABLAPL/18144/2026 ABLAPL/7149/2026	DEEPAK NAIK VS STATE OF ODISHA	SAILABALA JENA VS	// () //
411	D-ABLAPL/18106/2026 ABLAPL/7150/2026	RAJESH KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /317 /2026 () //
412	D-ABLAPL/17654/2026 ABLAPL/7151/2026	SRINATHA SARANGI VS STATE OF ODISHA	DHANANJAYA MUND VS	PATKURA /124 /2026 () //
413	D-ABLAPL/18108/2026 ABLAPL/7152/2026	DEBASHISH BRAHMACHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JALESWAR /313 /2026 () //
414	D-ABLAPL/17658/2026 ABLAPL/7153/2026	MD SARTAZ @ MOHAMMAD SARTAJ VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /263 /2020 () //
415	D-ABLAPL/17669/2026 ABLAPL/7154/2026	GOKUL @GOKULA SA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /225 /2026 () //
416	D-ABLAPL/17841/2026 ABLAPL/7155/2026	PRAMOD KUMAR DAMBAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	RANPUR /175 /2026 () //
417	D-ABLAPL/16743/2026 ABLAPL/7156/2026	RABIKANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /740 /2025 () //
418	D-ABLAPL/18152/2026 ABLAPL/7157/2026	SARASWATI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KUAKHIA /173 /2026 () //
419	D-ABLAPL/16750/2026 ABLAPL/7158/2026	GANGA HANUMAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /124 /2024 () //

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420	D-ABLAPL/18155/2026 ABLAPL/7159/2026	SARASWATI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KUAKHIA /175 /2026 () //
421	D-ABLAPL/17167/2026 ABLAPL/7160/2026	RAKSHYA BEHERA @ RAKSHYAK @ KSHYAMANIDHI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /253 /2026 () //
422	D-ABLAPL/17941/2026 ABLAPL/7161/2026	NAMITA RANI DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	CHANDIPUR /111 /2026 () //
423	D-ABLAPL/18156/2026 ABLAPL/7162/2026	SARASWATI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KUAKHIA /169 /2026 () //
424	D-ABLAPL/17430/2026 ABLAPL/7163/2026	RAJENDRA GRAHACHARYA @ RAJENDRA KUMAR GRAHACHARYA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	CUTTACK SADAR /363 /2026 () //
425	D-ABLAPL/18168/2026 ABLAPL/7164/2026	MIR SAJID VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /342 /2026 () //
426	D-ABLAPL/17943/2026 ABLAPL/7165/2026	NARESH BISWAS VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /212 /2023 () //